NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.123/BB/2017	-	For filing objections	Rule-6 of IB	Ajay Bhandari Vs Pearson Education Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
. 1	Ayaljoisa 7829737929	Petitioner.	dydy visa
2.	R. SARANY A DOUL 9449318870	Respondent	R. Laranya den

Counsel for petitioner is present. M/s. Lawyer's Inc. have filed vakalat for corporate debtor and requested time to file reply.

List it as a last chance on 07.02.2018.

MEMBER (T)

MEMBER (J)